

[14 December, 2000] RAJYA SABHA

expressed support for India's candidature at UN fora and/or bilaterally.

(d) All aspects of Security Council reform have been under discussion in the Open Ended Working Group on Question of Equitable Representation on and increase in the Membership of the Security Council set up by the UN General Assembly in 1993. So far no consensus has emerged on any of the aspects of reform, such as size, models, criteria of candidatures etc.

Foreign commercial offices at Vadodara

[†] 2759. SHRI GOPALSINH G. SOLANKI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any proposal/request is pending with Government for opening of American and foreign commercial service office at Vadodara so that better and convenient facility can be provided to Gujarat, Madhya Pradesh and Rajasthan;

(b) since when this proposal is pending with Government and the reasons therefor; and

(c) by when this office is likely to commence its work?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI AJIT KUMAR PANJA): (a) No, Sir. There is no proposal pending with Government for opening American and foreign commercial service office at Vadodara.

(b) and (c) Do not arise.

[†] Original notice of the question was received in Hindi.